

LOK SABHA
UNSTARRED QUESTION NO.722
TO BE ANSWERED ON 03.12.2015

CLOSURE OF TEXTILE MILLS

722. SHRI BHAGWANTH KHUBA:
SHRI ARJUN LAL MEENA:
DR. VIRENDRA KUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the details of textile mills operating and closed at present in the country including Karnataka and Rajasthan;
- (b) whether the textile mills have been closed due to absence of proper guidelines;
- (c) if so, whether the Union Government proposes to start these mills and safeguard the interests of the workers rendered unemployed due to closure of these mills; and
- (d) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): As per available information, there are 1399 Cotton/ Man-Made Fibre Textile Mills (Non SSI) operating and 578 closed Mills in the country. A statement indicating state-wise position of operational textile mills is at Annexure-I. The statement indicating closed textile mills alongwith reasons for closure is at Annexure-II.

(c) & (d): Closure of companies including textile mills are guided by Sick Industrial Companies (Special Provisions) Act under which the Board for Industrial & Financial Reconstruction (BIFR) has been set up with a view to arrange timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures in respect of such companies including closed textile mills.

For rehabilitation of Textile workers rendered un-employed due to permanent closure of a textile mills in the private non-SSI Sector, the Textile Workers Rehabilitation Fund Scheme (TWRFS) has been introduced with effect from 15-9-1986. Relief under the scheme is provided for three years @ 75% wages in the first year, 50% wages in the second year and 25% wages in the third year. So far, 1,17,316 workers have benefitted under the scheme and an amount of Rs. 317.12 crores has been distributed upto 31st October 2015.

Details of State wise Cotton/ Man-Made Fibre Textile Mills (Non SSI) in Operation as on 30.09.2015:

Sr. no.	State	No of Mills
1.	Andhra Pradesh	145
2.	Dadra Nagar Haveli	11
3.	Goa	1
4.	Gujarat	47
5.	Haryana	31
6.	Himachal Pradesh	14
7.	Jammu & Kashmir	1
8.	Jharkhand	1
9.	Karnataka	20
10.	Kerala	17
11.	Madhya Pradesh	40
12.	Maharashtra	132
13.	Orissa	3
14.	Pondicherry	8
15.	Punjab	95
16.	Rajasthan	42
17.	Tamil Nadu	757
18.	Uttar Pradesh	15
19.	Uttaranchal	5
20.	West Bengal	14
	T o t a l	1399

Annexure- II

Details of State wise Closed Cotton/ Man-Made Fibre Textile Mills (Non SSI) as on 30.09.2015:

Sr. no.	State	No of Mills
1.	Andhra Pradesh	22
2.	Assam	7
3.	Bihar	4
4.	Chhattisgarh	1
5.	Daman & Diu	1
6.	Gujarat	42
7.	Haryana	40
8.	Himachal Pradesh	2
9.	Jammu & Kashmir	1
10.	Karnataka	20
11.	Kerala	17
12.	Madhya Pradesh	19
13.	Maharashtra	64
14.	Manipur	1
15.	Orissa	13
16.	Pondicherry	2
17.	Punjab	18
18.	Rajasthan	20
19.	Tamil Nadu	212
20.	Uttar Pradesh	52
21.	Uttaranchal	4
22.	West Bengal	16
	T o t a l	578

Reason for Closure of Cotton/ Man-Made Fibre Textile Mills (Non SSI) as on 30.09.2015:

Sr. No.	Reason of closure	No of Mills	Reason wise (Percentage)
1	Financial difficulties	415	71.80 %
2	Lock out	14	2.42 %
3	Other reason	103	17.82 %
4	Strike / Labour trouble	46	7.96 %
	Total	578	100 %
